

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
64(ND)15

IN THE MATTER OF:

Sh. Anurag Khandelwal

... **Applicant/Petitioner**

Versus

M/s. Wood Burn Impex Pvt. Ltd.

... **Respondent**

Under Section: 397/398 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Aditya Chandra and Adv. Vishal Tanwar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Proxy Counsel for the Respondent submitted that he is not prepared with his submissions to be put forth in the matter and prayed for short adjournment.

List on 17.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)